

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 11th day of December 2023 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 436/2023	Ge Capital Global Energy Investments B.V. Vs TVL Narasimha Rao & 4 Ors	Mr. Dwarakesh Prabhakaran	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 419/2023 For Stay IA No. 1274 & 1276/2023 For Direction IA No. 1275/2023	Trimex Industries Pvt. Ltd. Vs Ind-Barath Power Gencom Ltd & 3 Ors. WITH	Ms. Revathi Manivannan	Dr. P Vasudevan For Caveator
3	Comp App (AT) (CH) (Ins) No. 420/2023 For Stay IA No. 1277 & 1279/2023 For Direction IA No. 1278/2023 For Exemption IA No. 1280/2023	Millenium Steel India Private Limited Vs IND-Barath Power Gencom Ltd	Ms. Revathi Manivannan	Dr. P Vasudevan For Caveator
4	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023 Additional docs IA No. 1215 & 1216/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd WITH	Mr. PK Panneerselvam	

5	Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No. 1121/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneerselvam	Mr. BSV Prakash Kumar- R2
6	Comp App (AT) (CH) (Ins) No. 397/2023 For Condone Delay IA No. 1223/2023 For Exemption IA No. 1217/2023	Murugiah Kuthalanathan, Proprietor of Ganesh Traders Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH	Mr. M Jayaraj	
7	Comp App (AT) (CH) (Ins) No. 407/2023 To dispense with IA No. 1245/2023 For Condone Delay IA No. 1244/2023	Rajaraman Flour Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar, RP for GBJ Hotels Pvt Ltd & 2 Ors.	Ms. I Divya	
8	Comp App (AT) (CH) (Ins) No. 424/2023 For Condone Delay IA No. 1293/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	
9	Comp App (AT) (CH) (Ins) No. 425/2023 For Condone Delay IA No. 1295/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	
10	Comp App (AT) (CH) (Ins) No. 426/2023 For Condone Delay IA No. 1299/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	
11	Comp App (AT) (CH) (Ins) No. 427/2023 For Condone Delay IA No. 1302/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	

12	Comp App (AT) (CH) (Ins) No. 413/2023 For Condone Delay IA No. 1260/2023 For Exemption IA No. 1259 & 1261/2023 Delay in refiling IA No. 1258/2023	Gujarat Energy Transmission Corporation Ltd. Vs Liquidator of Lanco Infratech Ltd. & 2 Ors.	Mr. Anal S. Shah	
13	Comp App (AT) (CH) No. 94/2023 For Exemption IA No. 1191/2023 Delay in refiling IA No. 1192/2023	Tajinder Singh Bhathal Vs MRF Limited & 2 Ors.	Mr. Agam H Maloo	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) 337/2022 IA No. 758, 759, 907 & 990/2022	M.K.Resely & 7 Ors Vs Union Bank of India - Erattupetta Branch & 2 Ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Substitution IA No. 542/2023 For Recall IA No.836 & 1005/2023 To implead IA No. 918/2023 For Directions IA No. 1095/2023	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar R4
16	Comp App (AT) (CH) (Ins) No. 307/2021 For Condone Delay IA No. 646/2021	Agarwal Coal Corporation Pvt Ltd Vs Nizam Energy Pvt Ltd	Mr. VN Dubey	

17	Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022	S. Kiran Vs M/s Dynamic Engineers Ltd. & Anr	Ms. K. Jayasudha	Ms. Lakshmi Menon-R2
18	Comp App (AT) (CH) (Ins) No. 314/2022 For Additional docs IA No. 665/2022	Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. H Karthik Seshadri	Mr. Perikal K Arjun
19	TA (AT) No. 273/2021 (CA (AT) No. 49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar VS American Road Technology & Solutions Pvt Ltd & 3 Ors	M/s Poovayya & Co Ms. Priyadarshi Banerjee	Mr. Rishabh Jain
20	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023 For Additional docs. IA No. 1064/2023	Sasisri Extractions Ltd & 4 Ors. Vs Mr. M Srinivasa Rao & 6 Ors.	Mr. Pramod Kumar	Ms. Manjula Devi- R1, R2, R4 & R6
21	Comp App (AT) (CH) No. 98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No. 1222/2023	Ravi Kumar Distilleries Limited & Anr. Vs Liquor India Limited & 25 Ors.	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana
22	Comp App (AT) (CH) (Ins) No.388/2023 For Stay IA No. 1179/2023	Supreme Overseas Exports India Pvt. Ltd. Vs Mr. V Duraisamy & 4 Ors.	Mr. Bendi Raviteja	Mr. B Thilak Narayanan- R4 R5
23	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Mr. Kunaparaju Sudharshan Varna, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr.	Mr. Yogesh Jagia	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24	IA 1341/2023 (To Re-hear) in Comp App (AT) (CH) (Ins) No. 376/2023 For Stay IA No. 1148/2023	Reliance Commercial Finance Limited Vs LICHFL Trustee Company Pvt Ltd & 3 Ors.	Ms. K Jayasudha	Mr. Srinivasan MD- R1
25	TA (AT) No. 82/2021 (CA (AT) No. 347/2019)	The Mysore Stoneware Pipes and Potteries Ltd & 3 Ors Vs Mr.R.P Trivikram & 12 Ors.	Mr. D Abhinav Rao	Mr. Natesh, PCS

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors WITH	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
27	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai
28	Comp App (AT) (CH) (Ins) 99/2023 For Delay in Representation IA No. 375/2023 For Condone Delay IA No. 383/2023 For Stay IA No. 384/2023	Korah John Vs JM Financial Asset Reconstruction Company Ltd. & Anr.	Mr. B Ashok Shenoy	Mr. Ashwin Shanbhag- R1

29	TA (AT) No. 99/2021 (CA (AT) No. 75/2019)	Old lane India Cyprus Fund II Ltd. Vs Rudradev Infopark Pvt. Ltd. & 20 Ors.	M/s DSK Legal Ms. Nikitha	Mr. Mithun Verghis
30	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia
31	Comp App (AT) (CH) (Ins) No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar- R1 Mr. V Arunkumar- R2 Mr.B Dhanaraj- R5 Mr.S Chidambaram R13
32	Comp App (AT) (CH) (Ins) No.199/2021 For Condone Delay IA No. 404 & 632/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana Mr. Kalyan Jhabakh
33	Comp App (AT) (CH) (Ins) No.201/2021 For Condone Delay IA No. 405 & 633/2021 Additional docs IA No. 453/2022	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana Mr. Kalyan Jhabakh
34	TA (AT) No. 205/2021 (CA (AT) (Ins) No.1228/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt. Ltd.	Ms. Anusha Peri	Mr. Kumar Mihir
35	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju Vs Indian Overseas Bank & 2 Ors.	Mr. J Vinoth	Ms. Ananda Gomathy- R1 Mr. Pradeep Joy- R2
36	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 Urgent Hearing IA No. 638/2023	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikadle & Ors WITH	Mr. Abishek Anand	Mr. Y. Suryanarayana R1

37	Comp App (AT) (CH) (Ins) No.30/2022 For Condone Delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand
38	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd.	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
39	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No. 502/2022	Srinivas Reddy Yadiki, M/s Bevcon Wayors Pvt. Ltd. Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Ms. Sistla Manjula
40	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Mr. Krishnasamy Vasudevan & 6 Ors	Ms. Sadapurna Mukherjee	Mr. K Moorthy- R1 Mr. ML Ganesh-R2 M/s Shivkumar & Suresh- R3
41	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023 Urgent Listing IA No. 1153/2023	Krishna Mohan Gollamudi, Liquidator Vs V. Amar Chand & Anr.	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Sanghi- R1

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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